

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2027 -JK (LD) of 2025

DATED:- 17 - 02 - 2025

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 17.02.2025

No:-LAW-OIC/02/2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
17.02.25

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No. 2027 - JK(LD) of 2025 dated 17.02.2025

S.No	Titled of the case	OIC
1	WP(C) No. 2439/2023 titled Ahmed Din V/S UT of J&K and others.	Sh. Deepak Gupta, Chief Education Officer, Reasi (Ph no. 9419238343 e.mail reasi@gov.jk).
2	TA No. 7490/2021 in SWP No. 542/2014 titled Aruna Sharma Vs UT of J&K and others .	Ms. Neha Bakshi, Under Secretary to the Government, School Education Department.
3	TA No. 735/2022 in SWP No. 1597/2018 titled Zaffar Iqbal and another V/s State of J&K and others.	Sh. Mushtaq Ahmed, Joint Director, Directorate of School Education Department (Ph. No.9469148784, e-mail-dse.jammu@jk.gov.in)

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